

F.NO.56(4)/CESTAT/CASH/M.Q.EXP./2015-16
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:- 29/12/2015

To

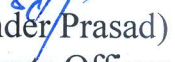
The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:- Monthly Expenditure Statement for the month of DEC-2015.

Sir,


I am to forward herewith the expenditure statement for the month of DEC,2015 (F.Y 2015-16) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi for your information and necessary action please.

Yours Faithfully,


(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Office Copy/Guard File.
3. Computer Section for uploading website.


(Rajender Prasad)
Accounts Officer
CESTAT, New Delhi

Customs Excise & Service Tax Appellate Tribunal, New Delhi

Statement showing expenditure for the month of DEC--2015

Sr. No. Sub Head	Sanctioned Grant	Proportinate Grant	Actural Expenditure From 1.12.15 to 31.12.15	Progressive 31.12.2015	Variation between proportinate grant and actual expenditure		Remarks	
					Saving	Excess		
1.. Salaries	146000000	109500000	7665240	73964582	3535418	-11081		
2.. Medical	1300000	975000	167502	986081		-40969		
3.. Travel Exp.	2500000	1875000	1123439	1915969		-426727		
4.. Office Exp.	36000000	27000000	3142145	27426727	117555	-1721018		
5.. OTA	180000	135000	0	17445				
6.. R R & T	22300000	16725000	8346474	18446018				
7.. Infor. Tec.	7200000	5400000	136970	4292508	1107492			
8.. Adv. Pub.	400000	300000	133546	133546	166454			
TOTAL	215880000	161910000	161910000	20715316	127182876	36926919	-2199795	

DRAWAING & DISBURSING OFFICER
CESTAT